

Statement

*Details of the lending Programme of NABARD in Andhra Pradesh (Rs. in crores)*1. *Short Term Loans*

(a) Seasonal Agricultural Operations (July, 1982—June, 1983)	127.95 (Limit sanctioned)
(b) Marketing of crops (July, 1982—June, 1983)	0.30 (Limit sanctioned)
(c) Handloom weavers societies including apex weavers coop. societies (April, 1982 to March, 1983)	23.85 (Limit sanctioned)

2. *Long Term Loans*

For investments in agricultural and allied projects (July, 1982—June, 1983)	70.00 (estimates)
Loans to State Govt. for contribution to share capital of cooperative credit institutions (April, 1982 to March, 1983)	0.49 (Limit sanctioned)

3. *Medium Term Loans*

Investment in Agriculture and allied Activities (January—December, 1983)	3.74 (Limits sanctioned)
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Unclaimed Jewellery/Valuables in Banks

8493. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3488 on the 30th July, 1982 regarding unclaimed jewellery/valuables in banks and state:—

(a) whether the information asked for in that question has been collected and if so, the details thereof; and

(b) whether there is any proposal to give award to the finders of jewellery in the bank ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) In reply to Unstarred Question No. 3488 on 30.7.82 in the Lok Sabha it had been stated that the time and effort involved in collecting information asked for in that question might not be commensurate with the results intended to be achieved, and hence no information has been collected. As regards jewellery

or other valuables which are inadvertently, or through over-sight, left behind unattended or unsecured by the customers, or which are otherwise found in bank or vault premises, the effort on the part of the bank, in main is to ensure their return to the rightful owners. Each case is dealt with keeping in view legal and other requirements. There is no provision in the banks to give any award, as such, to the actual finders.

Functioning of Food Craft Institute

8494. DR. VASANT KUMAR PANDIT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) how many food craft Institutes are functioning in the country, their locations and whether Central or State Government responsibility;

(b) the dates on which each of the above started functioning, the stipulated period of Central Government financial responsibility and the actual date when

each of them were taken over by the State Government;

(c) whether the M.P. State Government has requested the Central Government to extend the financial responsibility of the Food Craft Institute, Bhopal, as has been done in some other States;

(d) whether the M.P. State has requested the Centre to upgrade the Food Craft Institute, Bhopal to Diploma-awarding Institute; and

(e) if so, the reasons why the Central Government have turned down both the proposals made in (c) and (d) above, although such exceptions were made in the case of some other states ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) to (e) A statement is enclosed.

These Institutes are managed by societies registered under the Societies Registration Act, 1860 or similar Acts. The Scheme of Foodcraft Institutes initiated by Central Government, stipulated, inter-alia, the pattern of financial assistance to the society, wherein the concerned State Governments were to assume the responsibility of providing requisite financial assistance to the society after a period of 5 years from the start of the Institute, and during the initial period of 5 years similar financial responsibility was to be borne by the Central Government. The initial period of 5 years would have ended in January, 1983, but on a request from the Madhya Pradesh Government the Central Government had agreed to extend financial assistance till 31st March, 1983.

No scheme for up-gradation of the Foodcraft Institute, Bhopal, has been formally received from the Government of Madhya Pradesh.

Statement

Statement Indicating the Location of Foodcraft Institutes Functioning in Various Parts of the Country, When Started Functioning, Period upto which Central Government Continued their Financial Responsibility and when their Financial Responsibility was Transferred to the State Governments Concerned

S.No.	Location of the Foodcraft Institutes.	When started functioning.	Period upto which Central Government continued its financial responsibility.	When financial responsibility taken over by the State Government concerned.
1.	2	3	4	5
1.	Kalamassery	September, 1967	March 1974	April, 1974
2.	Goa	July, 1968	July, 1973	August, 1973
3.	Bangalore	March, 1969	March, 1974	April, 1974
4.	Lucknow	May, 1969	March, 1974	April, 1974
5.	Pune	November, 1969	March, 1975	April, 1975
6.	Ahmedabad	February, 1973	March, 1978	April, 1978
7.	Hyderabad	October, 1972	March, 1978	April, 1978
8.	Bhubaneswar	September, 1973	September, 1978	October, 1978
9.	Jaipur	October, 1976	March, 1981	April, 1981
10.	Bhopal	February, 1978	March, 1983	
11.	Tiruchirapalli	October, 1981		N.A.
12.	Delhi	January, 1983	Still continuing	N.A.
13.	Patna	December, 1982		
14.	Chandigarh	August, 1974	Union Territory of Chandigarh is Centrally administered.	

Notes : Although the financial responsibility was duly transferred to the State Governments as above, some urgent grants were subsequently released in some cases to meet specific commitments.